

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/01/2019

O.A./260/90/2018

M.A./260/278/2018

FOR APPR. ORDER

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. B. S. Tripathy-1

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Order of The Tribunal

Notes of The Registry

Heard Ld. Counsels for both the sides.

Mr. T. Rath, learned counsel for the respondents submitted that he has obtained instruction that the pensionary benefit of the applicant was withheld by virtue of the letter of Principal Counsellor of Family Court, Cuttack and after that the pension has been released in favour of the applicant. Ld. Counsel for the applicant agrees that the pension has been released by the respondents. For payment of balance dues, Mr. Rath requested for some more time.

In view of the above submissions and with the consent of the learned counsels, the O.A is disposed of at this stage with a direction to the Respondents to release the rest of retiral benefits of the applicant including the interest payable as per law.

Free copy of this order be made available to both the Ld. Counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms

